

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM:      SHRI SATYA RANJAN PRASAD                      TMT. T.KRISHNA VALLI  
                    HON'BLE MEMBER (TECHNICAL)                      HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	COMPANY APPEAL(C/ACT)/25/KOB/2023
SECTION	SEC 252 C/ACT
NAME OF PARTIES	OFFICIAL LIQUIDATOR HIGH COURT OF KERALA REPRESENTING M/S PULIKKAL SREECHAKRA FINANCE & CHITS (P) LTD(IN LIQN.) V/S ROC.
PETITIONERS ADVOCATE/ PROFESSIONAL	OFFICIAL LIQUIDATOR HIGH COURT OF KERALA.
RESPONDENTS ADVOCATE/ PROFESSIONAL	ROC

Office  
Notes

17 Nov 2023

## O R D E R

### COMPANY APPEAL(C/ACT)/25/KOB/2023

This is an application filed by the Official Liquidator. Learned Official Liquidator, Mr. V M Prasanth is present in person. Learned ARoC, Ms. Bindu Vergis is also present in person.

RoC report has been filed. List this matter for further consideration on 28/11/2023.

**Sd /-**

**Satya Ranjan Prasad  
Member (Technical)**

**SD /-**

**JUSTICE T KRISHNA VALLI  
MEMBER (JUDICIAL)**